

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

15

PRESENT: HON'BLE BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 802/252/HDB/2018
NAME OF THE COMPANY	Analytica Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Nadimpally Rama Subramanyaraju & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy B.Manpal Reddy	Advocate	9000655636	RM

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	TSJ
for Roc			

ORDER

Learned counsel Mr.B.Manpal Reddy and Mr.V.Venkata Rami Reddy present for Applicant. Learned counsel Ms.Suma present on behalf of T.Sujan Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant not filed Bank statement.

List the matter on 12.09.2018.


MEMBER JUDICIAL